

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2358
(To be answered on the 16th March 2017)

AIR SERVICES IN KERALA

2358. SHRI P.K. BIJU

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether there has been considerable progress in operation of airline service in Kerala during the last three years and if so, the details thereof; and
(b) the steps taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): Yes, Madam. There has been increase in the flight operation of airlines from different airports in Kerala viz. Calicut, Cochin and Trivandrum during the year 2014 & 2016.

The details of the departure/week from these airports in Kerala from 2014-2016 are as follows:

Scheduling Season Departures/week

Summer 2014	326
Winter 2014	394
Summer 2015	372
Winter 2015	351
Summer 2016	401
Winter 2016	465

(b): With repeal of Air Corporation Act in March, 1994, the Indian domestic aviation was deregulated. Airlines free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate. In this regard, Government has laid down route dispersal guidelines with a view to achieve better regulation of air transport services of different regions of the country including North Eastern Region. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such, the airlines are free to operate anywhere in the country subject to compliance of Route Dispersal Guidelines issued by Government.
